



Mr. Anand K.Ganesan

Counsel for the Respondent(s) : Mr. Pradeep Mishra  
Mr. Manoj Kumar Sharma for R-1  
Mr. Sumeet Pushkarna with  
Mr. Devanshu L  
for Respondent Pension Trust

### **ORDER**

The learned counsel appearing for the Appellant and Respondents submitted that these matters have been heard substantially before the bench comprising of Hon'ble Judicial Member, Justice N.K.Patil and Hon'ble Technical Member, Mr. S.D. Dubey earlier on several occasions.

In view of the above, post these matters on **Wednesday, 20.02.2019 before the same bench (Special Bench) at 2.30 PM,** as agreed by the learned counsel appearing for both the Parties.

**(Ravindra Kumar Verma)**  
**Technical Member**  
bn/kt

**(Justice N.K. Patil)**  
**Judicial Member**